

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3539
ANSWERED ON:16.08.2010
DRINKING WATER PROJECTS
Verma Shri Sajjan Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is making huge investment in the Drinking Water Projects in rural areas particularly Scheduled Castes (SCs) and Scheduled Tribes (STs) dominated areas;
- (b) if so, the details thereof for the last three years and current year including Madhya Pradesh, State-wise and year-wise;
- (c) whether States including Madhya Pradesh submitted any proposals to the Union Government to solve the problem of drinking water in rural areas during the last three years and current financial year;
- (d) if so, the details thereof, year-wise and State-wise; and
- (e) the extent to which the Government has fulfilled or propose to fulfill these demands?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a) Yes Sir. Under the National Rural Drinking Water Programme (NRDWP) which is a part of Bharat Nirman, Government of India over the years has increased the investment for providing rural areas with drinking water supply. As per NRDWP guidelines, out of funds released to States, at least 25% amount is to be spent for providing drinking water supply in SC dominated habitations and another 10% funds on ST dominated habitations.
- (b) Year-wise and State-wise amount released and utilized by the States under NRDWP is annexed.
- (c) & (d) Water supply is a State subject. Government of India provides financial and technical assistance to States under NRDWP in their endeavour to provide potable drinking water in rural habitations. Funds under NRDWP are allocated to States based on approved criteria. Powers to plan, sanction, implement and manage water supply schemes vests with the States and therefore no proposals are received at the Central level.
- (e) Does not arise.